## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:2281
ANSWERED ON:06.12.2012
ENCROACHMENT ON RAILWAY LAND
Dhurve Jyoti;Dubey Shri Nishikant;Pakkirappa Shri S.;Sayeed Muhammed Hamdulla A. B.

## Will the Minister of RAILWAYS be pleased to state:

- (a) the number and the details of encroachments and illegal dwelling units erected on railway land in the country, State/Zone-wise;
- (b) the number and details of such encroachments/dwelling units removed by the Railways during the last three years, and the current year, year-wise;
- (c) whether the Railways propose any scheme for rehabilitation of these encroachers or poor habitants of illegal dwelling units in country;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Railways in this regard?

## Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 2281 BY SHRI NI SHI KANT DUBEY, SHRI HAMDULLAH SAYEED, SHRI S.PAKKIRAPPA AND SHRIMATI JYOTI DHURVE TO BE ANSWERED IN LOK SABHA ON 06.12.2012 REGARDING ENCROACHMENT ON RAILWAY LAND.

(a): The details of encroachment are maintained zone-wise as unden

As on 31.03.2012

RAILWAY No. of encroachment Area (in acre) under encroachment

Central 26233 151.91

East Coast 944 18.577

East Central 7122 9.3121

Eastern 9220 52.736

North Central 2382 122.39

North Eastern 2616 59.13

North East Frontier 1453 398.814

Northern 29233 532.19

North West 993 46.079

South Central 1998 30.11

South East Central 9207 106.5363

South Eastern 6335 398

Southern 9315 152.96

South Western 404 40.1544

West Central 698 100.878

Western 13505 118.17

TOTAL 121658 2337

## (b): Area reclaimed from Encroachments year-wise (in acres):-

2009-10 2010-11 2011-12 2012-13(upto October)

(c) to (e): For Rehabilitation and Resettlement (R&R) of encroachers on Railway land, a scheme known as `Sukhi Griha` was launched sometime back on pilot basis at 4 stations on Railways. Meanwhile, R&R of poor families with a vision of `Slum free India` has been undertaken by Ministry of Housing and Urban Poverty Alleviation under Rajiv Awas Yojana (RAY). The scheme envisages whole city slum free approach for R&R of slum dwellers in the cities identified by the State Government. All the slums in a city including those on Railway land, shall be covered for rehabilitation whenever State Governments identify the cities for R&R under this scheme.